

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st JULY, 2024, 10:30 A.M.

CP/7/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Ritwick Upadhyaya Vs Registrar of Companies, NER 2. JJM Construction Company Private Limited
Under Section	U/s 252 (3) of Companies Act, 2013

For Petitioner (s) :

For Respondent (s) : Mr. D. N. Chowdhury, ROC, NER

ORDER

No appearance for the Applicant. Ld. ROC is present in person.

Matter adjourned to **01.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)